

Building for Anganwadi centres in Rajasthan

†2061. SHRI RAMKUMAR VERMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether it is a fact that most of Aanganwadis in urban, areas of Rajasthan are running from rented buildings where the available space is inadequate and if so, the details thereof;

(b) whether Government is considering to construct buildings for Aanganwadi centres in urban areas; and

(c) whether Government would provide assistance to construct buildings of Anganwadi centres in urban areas and if so, the quantum of assistance and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) Out of total 62,010 Anganwadi Centres (AWCs) sanctioned in the state of Rajasthan, 5325 Anganwadi Centres (AWCs) in the urban areas are running from rented buildings.

(b) and (c) No, Sir. Anganwadi Services scheme has been revised on 16.11.2017. Under revised scheme there is no provision for construction of Anganwadi Buildings in Urban areas.

BBBP for empowerment of rural women

†2062. DR. VINAY P. SAHASRABUDDHE: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) whether Government has any plan to expand the Beti Bachao, Beti Padhao scheme for the empowerment of rural women;

(b) whether any effort would be made by Government for conducting any programme on scheme towards the proper training and capacity building of women; and

(c) efforts being made by Government to ensure the survival and safety of the new born girl child?

THE MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (DR. VIRENDRA KUMAR): (a) Government of India has decided to expand Beti Bachao Beti Padhao Scheme (BBBP) in all 640 districts (as per census 2011). Currently, BBBP scheme is being implemented in 161 districts with

† Original notice of the question was received in Hindi.

low CSR across the country. It aims to address the issue of declining Child Sex Ratio (CSR) through a mass campaign across the country targeted at changing societal mindsets and creating awareness about the criticality of the issue. It is a tri-ministerial initiative of Ministry of Women and Child Development, Ministry of Health and Family Welfare and Ministry of Human Resource Development. BBBP Scheme covers rural women as well as urban.

(b) Beti Bachao Beti Padhao (BBBP) scheme envisages capacity building, training and sensitization of functionaries and stakeholders to orient and sensitize them on the critical issue of Child Sex Ratio (CSR). Ministry of Women and Child Development (MWCD) through National Institute for Public Cooperation and Child Development (NIPCCD), has conducted a series of Capacity-building programmes and Trainings for 1664 Master Trainers in 18 training programmes for further strengthening and capacity building of district level officials and frontline workers covering all States/UTs.

Apart from the above, a programme is on for proper training and capacity building of Women elected representative. In first batch of such training 206-master trainers have been trained through NIPCCD represents of 12 states to further impart train and sensitizes at Village/Panchayat/Taluka level.

(c) BBBP Scheme is a tri-ministerial, convergent effort of Ministries of Women and Child Development, Health and Family Welfare and Human Resource Development, with a focus on awareness and advocacy campaign to change mindsets, enforcement of Pre-Conception and Pre Natal Diagnostic Techniques (PC and PNDT) Act, enabling girl child's survival, safety, and insuring her education.

Development of children living in orphanages

2063. SHRI MEGHRAJ JAIN:

SHRIMATI JHARNA DAS BAIDYA:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

(a) the number of orphanages in the country along with the number of inmates living therein, State/UT-wise; and

(b) whether Government proposes any new scheme for education and development of children living in orphanages, if so, the details thereof;

(c) whether suggestions have been invited from various States for the scheme and if so, the details of said scheme and suggestions received thereon; and

(d) the details of funds allotted and utilized by orphanages across the country during each of the last three years, State-wise?